



Recovery and Refund Department  
Recovery Division-II  
Tel: 022-26449127  
Email: [pankajs@sebi.gov.in](mailto:pankajs@sebi.gov.in)

Release Order No.: RRD/RD-2/ 1232 /1618/2018

Order Releasing Bank Accounts, Demat Accounts and Mutual Fund Folios  
Attachment Proceeding No. 3910 & 3911 of 2018  
Certificate No. 1618 of 2018

The Principal Officer /  
Chairman & Managing Director / CEO  
All Banks in India / All the Mutual Funds in India.  
NSDL/CDSL, Mumbai

Attachment Proceeding No. 3910 & 3911 of 2018 - Release of attachment of Bank  
Accounts / Lockers, Demat Accounts & Mutual Fund Folios

1. Whereas Recovery Certificate No. 1618 of 2018 dated August 03, 2018 has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum of Rs. 2,15,268/- (Rupees Two Lakh Fifteen Thousand Two Hundred Sixty Eight Only) along with interest / costs / charges / expenses etc. against **Lyra Housing and Finance Pvt. Ltd. (PAN: AAACL3708P)** ["Defaulter"] and the same was due in respect of the said certificate;
2. And whereas Notices of Attachment dated August 29, 2018 in the above proceedings were issued attaching the Bank Accounts / lockers, Demat Accounts & Mutual Fund Folios of the Defaulter;
3. And whereas SEBI has recovered an amount of Rs. 3,75,150/- (Rupees Three Lakh Seventy Five Thousand One Hundred Fifty Only) which includes interest / costs towards full and final settlement of demand raised in the aforesaid Recovery Certificate.
4. In view of the above, you are hereby directed to release the attached Bank Accounts/ lockers, Demat Accounts & Mutual Fund Folios of the Defaulter, if any, pursuant to the above said notice(s) of attachment.





5. If the Defaulter is not having any type of account / folios with you, the same need not be informed to SEBI.

Given under my hand and seal at Mumbai this 30th Day of April, 2026.

SEAL



RECOVERY OFFICER

Copy to:

**Lyra Housing and Finance Pvt. Ltd.**

B 103 Pushpa Heritage, B Wing, Dhanukarwadi, Mahavir Nagar Kandiwali West  
Mumbai 400067

पंकज युवराज शिंदे  
PANKAJ YUVARAJ SHINDE  
उप. महाप्रबंधक और वसूली अधिकारी  
Dy. General Manager & Recovery Officer  
भारतीय प्रतिभूति और विनिमय बोर्ड  
Securities and Exchange Board of India  
मुंबई / Mumbai